

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 212
TO BE ANSWERED ON 08.12.2022

COP27 UN Climate Summit

212. SHRI M. SHANMUGAM:
SHRI VAIKO:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government represented at the COP27 UN Climate Summit recently held in Egypt;
- (b) if so, the details thereof;
- (c) whether the Minister emphasized that the developed countries must take the lead in raising ambitions and help developing countries with their finances and technology; and
- (d) if so, any resolution or report that emerged finally from the Summit, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d) Yes Sir. The Minister of Environment, Forest and Climate Change and the Indian delegation which he led at the 27th session of Conference of Parties (COP 27) to the United Nations Framework Convention on Climate Change (UNFCCC) emphasized the necessity to adhere to the principles of UNFCCC and its Paris Agreement, which include inter alia, equity, principle of common but differentiated responsibilities and respective capabilities and that developed countries must take the lead in climate action as well as the provision of climate finance and technology transfer. This effort was undertaken also jointly with several other developing country partners and groups. As a consequence, these principles are reflected extensively in the 'Sharm El-Sheikh Implementation Plan' and other decisions of COP 27.
